

**Central Administrative Tribunal
Principal Bench, New Delhi**

O.A. No.3851/2018
M.A. No.4304/2018

Thursday, this the 11th day of October, 2018

Hon'ble Mr. K.N. Shrivastava, Member (A)
Hon'ble Mr. S.N. Terdal, Member (J)

1. Jaipal s/o Jiyaram aged about 50 years near Gurgaon
Garman Bank Durdola (40),
Baghola, Palwal, Haryana-121102

Sand No.6642, Joining date 05.07.1994
Group C, Designation Constable

2. Gajpal Singh s/o Leela Singh, aged about 45 years
r/o Kankpur, Rasoolpur Rithauli
Bulandhahar (UP)
Sand No.345, Joining Date : 11.02.1994
Discharge date 01.06.1999
Group C, Designation Constable

3. Mohsin Khan S/o Ali Hasan Aged about 46 years
r/o 312AD, Munirka Village
South West Delhi, Delhi – 67

Sand No.7694, Joining Date 10.10.1992
Discharge date 03.02.1999
Group C, Designation Constable

4. Ashok Kumar s/o Maha Singh aged about 54 years
r/o WZ-222, Naraina Village South West Delhi,
Delhi – 110 028
Sand No.6512, Joining Date 03.11.1991
Discharge date 29.09.2001
Group C, Designation Constable

5. Jai Bhagwan s/o Ratan Singh aged about 40 years
r/o PO Dasna, Mill Sadalnagar, Ikla
Ghaziabad, Ghaziabad (UP)
Sand No.6284, Joining Date 26.10.1994
Discharge date 29.09.2001
Group C, Designaion PC

6. Kalyan Singh s/o Surat Singh
Aged about 52 years
r/o 242, Gali Kandle Kashan, Fateh Puri, Delhi – 6
Delhi, GPO, North Delhi, Delhi – 6
Sand No.3159, Joining Date 28.02.1989

Discharge Date 09.07.1998
Group C, Designation Constable

7. Ashok Kumar s/o Kamal Singh aged about 44 years
r/o F-339, M B Road, Lado Sarai
South Delhi, Delhi – 30

Sand No.6940, Joining date 30.08.1994
Discharge date 29.09.2001
Group C Designation Constable
8. Raj Kumar s/o Ram Pal Singh aged about 42 years
r/o H.No.2-A Block, Near holy mother school
Shiv Vihar Shanti Nagar
Dayalpur North East, Delhi – 110 094
Sand No. Joining date 12.11.1989
Discharge No.11.11.1999
Group C, Designation –Constable
9. Chandra Shekhar s/o Bijender Singh age about 46
Years r/o House No.9, D Block Shiv Vihar Shanti
Nagar Gokulpur North East Delhi,
Gokalpuri Delhi
110 094
10. Roshan Ali s/o Wali Mohammad aged about 53 years
r/o 18-A/30, W N -1, LIC Office
Mehrauli, Mehrauli, Gadajpur

South Delhi, Delhi – 110 030
Sand No.6700, Joining date 24.02.1980
Discharge date 29.09.2001
Group C Designation PC
11. Deen Dayal s/o Lakhmi Singh aged about 46 years
R/o 195-D, ExtensionO-2, Nangloi, Nilothi, West Delhi,
Delhi-110041.
Sand No.6293, Joining Date 06.07.1994
Discharge Date 29.09.2001
Group –C, Designation-Constable
12. Kiran Singh S/o Dharm Singh, aged about 50 years
R/o 294, Shahpur Jast South Delhi, Delhi-110049.
Sand No.6580, Joining date 03.11.1991
Discharge Date 29.09.2001
Group-C, Designation-Constable
13. Sanjay Kumar S/o Kartar Singh, aged about 46 years
R/o 178/C-A, Ward No.2, Mehrauli, Gadampur, South
Delhi, Delhi-110030
Sand No.8948,, Joining date 05.11.1989
Discharge Date 25.02.2000
Group-C, Designation-Constable

14. Satish S/o Mohar Singh, aged about 45 years
R/o H. No.705/T-4, New Delhi Ward No.3, Mehroli
Gadaipur, Gadaipur South Delhi, Delhi-110030.
Sand No.6891, Joining date 28.06.1994
Discharge Date 29.09.2001
Group-C, Designation-Constable
15. Jai Prakash Singh S/o Ram Bharose Lal, aged about 45 years
Near Nalanda Chowk, D-3, Unche Pur, Gali No.7
Mandawali, Fazalpur East Delhi, Delhi-110002.
Sand No.2939, Joining date 03.11.1991
Discharge Date 01.06.1999
Group-C, Designation-Constable
16. Baldev Singh S/o Ram Sawroop,
R/o H.No. 124, Gali No.1, Kh.No.60, New Sabhapur Gurjan,
Karawal, Nagar, North East Delhi, Delhi-110094.
Sand No.3011, Joining date 03.11.1991
Discharge Date 29.09.2001
Group-C, Designation-Constable. ..Applicants

(Mr. Sarthak Choudhary Advocate)

Versus

1. Govt. of NCT of Delhi through its Chief Secretary
Government of NCT of Delhi C Wing, 5th level, Delhi Sachivalays
IP Estate, New Delhi-110002.
2. The Director General of Home Guard Nishkam Sewa
Bhawan, Raja Garden, New Delhi-110027
3. The Commandant General Home Guards and Director,
Bhawan, Raja Garden, New Delhi-110027
4. The Commandant Delhi Home Guards CIT Building,
Raja Garden, New Delhi-110027. ..Respondents

O R D E R (ORAL)

Mr. K.N. Shrivastava:

None for the applicants even on the second call. It is noticed that even yesterday when this O.A. was listed for consideration, there was none for the applicants.

2. From the above, it would appear that the applicants have lost interest in prosecuting this matter. Accordingly, the O.A. is dismissed for default of appearance and non-prosecution.

(S.N. Terdal)
Member (J)

(K.N. Shrivastava)
Member (A)

October 11, 2018
/sunil/